

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/165/2016**

**NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others**

**NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others**

**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

3 1. For HARI SHANKAR MANI  
CIBI VISHNU  
SANDEEP KUMAR.

Counsel for  
Res. 3-b



**ORDER**

Shri Hari Shankar Mani, Counsel for R3 to R6 present. Counsel for R9 called, but absent. No representation regarding counter by R9. Final opportunity is provided for filing counter by R9. Put up on 1/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)